

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 22 OF 2016 &
IA NOS. 55, 56, 57 & 115 OF 2016**

Dated: 28th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Sun E Solar B.V.

...Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Malhotra
Mr. Aditya K. Singh
Mr. Ankit Chaturvedi

Counsel for the Respondent(s) : Mr. Sai Vinod for
Mr. Nikhil Nayyar for R-1

Mr. Hasan Murtaza for R-2 & R-3

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **16.08.2016.**

**(I.J. Kapoor)
Technical Member**

ts/ss

**(Justice Ranjana P. Desai)
Chairperson**